

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:683  
ANSWERED ON:24.11.2011  
INCIDENTS OF THROWING OUT PASSENGERS  
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**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether incidents of throwing out passengers from running trains by railway staff have taken place during the last three years;
- (b) If so, the location-wise details of such incidents during the last three years;
- (c) the number of persons found responsible for such incidents; and
- (d) the steps taken/being taken by the Railways to check the recurrence of such incidents in future?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H.MUNIYAPPA)

(a) & (b): Details of the cases reported during the years 2008, 2009, 2010 & 2011 (Upto September) are as under:-

Year	No. of incidents reported
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2008	2
2009	3
2010	2
2011 (Upto Sept.)	1

**Details of Location:**

Year	Location
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2008 i) Near Dildarnagar Railway station in Danapur Division of E.C. Railway (Bihar State)

ii) Near Rourkela Railway station in Chakradharpur Division of S.E. Railway (Odisha State)

2009 i) Between Sahibganj and Sakrigali Railway stations in Malda Division of Eastern Railway (Bihar State).

ii) Near Kudhani Railway station in Sonpur Division of E.C. Railway (Bihar State)

iii) Between Jajpur Keonjhar and Jakhpura Railway stations in Khurda Road Division of East Coast Railway (Odisha State).

2010 i) Between Mandi Bamora and Bina Railway stations in Bhopal Division of W.C. Railway (Madhya Pradesh State).

ii) Between Sahibganj and Sakrigali Railway stations in Malda Division of Eastern Railway (Bihar State).

2011 i) At Palliyadi Halt Railway station in Trivandrum Division of Southern Railway (Tamil Nadu State).

(c): Six Ticket Checking staff, two Railway Protection Special Force (RPSF) personnel and one Railway Protection Force (RPF) personnel are facing trial in the courts of law in criminal cases registered against them. Besides, criminal case has been registered against two unidentified RPF personnel.

(d) Following steps are being taken by the Railways to check the recurrence of such incidents:-

i) Ticket checking staff, Railway Protection Force / Railway Protection Special Force/ Government Railway Police personnel are sensitized to behave politely with the travelling public and act with restraint even when provoked.

ii) Stern departmental action is taken against the erring railway staff / RPF / GRP personnel, besides being prosecuted in the courts of law.

iii) Visible policing by escorting of trains by RPF / GRP is ensured to create moral fear amongst the mischief-mongers and anti-social elements.

iv) Frequent joint combing operations and checking by officers of RPF, GRP and Commercial staff are conducted in trains in order to ensure general security orderliness.